

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.01.2019 (Tuesday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. With	Arvind Kumar	Pooja Saigal Aksahay Gupta
2.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
3.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal
4.	Comp. App. (AT) No. 391 of 2018	Surinder Kumar Viridi Vs Beavers Leathers Pvt. Ltd. & Ors.	Ashish Singh	Rajender Mahajan

For Hearing (Part Heard)

5.	Comp. App. (AT) No. 239 of 2018	Lakshmirattan Cotton Mills Company Ltd. Vs. Union of India, Ministry of Corporate Affairs & Anr.	Rahul Singh	PremaPriyadars hini
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For Hearing

6.	Comp. App. (AT) No. 136 of 2018	Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr.	SumeshDhawan	Anil Panwar, AnooshaPanwar-R& R2
7.	Comp. App. (AT) No. 325 of 2018	NU Age Resources and Placements Pvt. Ltd. Vs. Registrar of Companies, Kerala	A Karthik	
8.	Comp. App. (AT) No. 384 of 2018	Infinity Film Holdings Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Anirudh Suresh	

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By Order
-sd/-

Registrar